

National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001

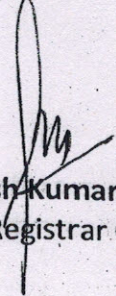
No. NGT(PB)/329/Admn/2014 1984

October 5, 2017

OFFICE ORDER

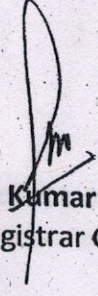
Pursuant to the Notification of Labour Department, Govt. of NCT, Delhi order No. 4859 dated 03.03.2017, the Competent Authority of NGT has pleased to revise the minimum wages of the contractual MTs and Drivers engaged by the National Green Tribunal at Principal Bench at New Delhi and its Zonal Benches at Bhopal, Chennai, Pune and Kolkata from Rs. 11,830/- (Rs. Eleven Thousand Eight Hundred Thirty only) to Rs 16,182/- (Rs. Sixteen Thousand One Hundred Eighty Two only) w.e.f 17th September, 2017.

This issues with the approval of the Competent Authority.


(Mukesh Kumar Gupta)
Registrar General

Copy to :-

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General
3. The Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata
4. Incharges, All sections of NGT(PB)
5. DCA/DDO, NGT(PB)
6. Website of the NGT/Notice Board of NGT
7. Guard File
8. Concerned File.


(Mukesh Kumar Gupta)
Registrar General